

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5150
TO BE ANSWERED ON 05.04.2017**

RAILWAY PROJECTS

5150. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the new railway projects under implementation in the State of Maharashtra;**
- (b) whether the State Government has taken a decision to implement these projects on cost sharing basis and if so, the details thereof;**
- (c) whether all these projects will be implemented by MRIDC and if so, the details thereof;**
- (d) whether the Ministry has received request from the State Government for these project and if so, the details thereof; and**
- (e) the status of provision of funds for these new projects?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 5150 BY DR. KIRIT SOMAIYA TO BE ANSWERED IN LOK SABHA ON 05.04.2017 REGARDING RAILWAY PROJECTS

(a) & (b): 5 New Lines, 3 Gauge Conversion and 17 Doubling projects falling fully or partly in the State of Maharashtra have been sanctioned which are in different stages of implementation. 3 new line projects falling partly or fully in the State of Maharashtra have been taken up on cost-sharing basis with the Government of Maharashtra i.e. Ahmednagar-Beed-Parli Vaijnath (261 km) (50:50 cost sharing), Wardha-Nanded via Yavatmal-Pusood (270 km) (60:40 cost sharing – Railway and State respectively) and Wadsa-Gadchiroli (50 km) (50:50 cost sharing).

(c): A Memorandum of Understanding (MOU) for formation of a Joint Venture Company between Ministry of Railways and Government of Maharashtra has been signed on 28.06.2015. The JV agreement has also been signed. The role of Joint Venture Company, inter alia, is to identify projects and collaborate with its stakeholders, mobilize resources, form project specific Special Purpose Vehicle (if required). The formation of Joint Venture Company has been taken up. After formation of Joint Venture Company, further action for identification and funding of projects will be taken by Joint Venture Company.

(d): Government of Maharashtra has requested for 9 projects (8 New Lines and 1 Gauge Conversion) for implementation on Special Purpose Vehicle (SPV) model which includes only 4 New Lines sanctioned projects.

(e): Outlay of ₹873 crore for New Lines, ₹846 crore for Gauge Conversion and ₹2197.50 crore for Doubling projects falling partly or fully in the State of Maharashtra have been provided in 2016-17.